

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Joinup Corporation
Vs
Ayyanathan Gunasekran

MAIN PETITION NUMBER : CP(IB)/254(CHE)/2022
(IA/MA) APPLICATION NUMBERS

IA(IBC)/604(CHE)/2024

ORDER

Present: Shri. Monish Surendran, Ld. Counsel for the Petitioner.
Shri. Pranav, Ld. Counsel for the IRP.
Shri. V. John Acqvinas, Ld. Counsel for the Respondent.

Ld. Counsel for the Respondent seeks another week time to file the reply and serve copy.

List the petition for hearing on **01.07.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs